



BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/2238 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Aparesh Chakravarty
District and Sessions Judge,
Kamrup(M), Guwahati.

Dated Guwahati, the 26th April, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJK 2164/2019 dated 22.04.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted one day's casual leave on 24.04.2019 along with station leave permission from the morning of 24.04.2019 till the evening of that day, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87(Pt.II)/2007/2239 /A, dated 26.04.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)